

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/159/ (IB)/2017
NAME OF THE PETITIONER(S) : ARTI N. WADHWA
NAME OF THE RESPONDENT(S) : RAREFIELD ENG PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	S. C. VLSHWANTH	ADVOCATE for M. D. R. UDAYAKUMAR Came for Petitioner	
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2)	S. Poem Raj Kumar	Advocat for Res Pondent. S. P. R. L. 6/9/17.	
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ORDER

Counsel for both the parties are present. Counsel for the Corporate Debtor submitted that they are ready to pay the principal amount and in order to show the bona-fide, he will bring the D.D. on the next date of hearing. However, the parties are to negotiate interest part and report the outcome by the next date of hearing. Put up on **20.09.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk